

Shri Hari Vishnu Kamath: In view of the fact that the ageing Prime Minister is overburdened with many problems not only external but also internal, including the Five Year Plan and the Kamaraj Plan, is it not time that the administration of Goa, Daman and Diu is transferred from his Ministry to the Ministry of Home Affairs, because then, there will be a better implementation of those programmes?

Mr. Speaker: It is a wider matter of policy.

Shri Hari Vishnu Kamath: He is too much overburdened; these things cannot be properly attended to in his Ministry.

Mr. Speaker: First, it is a wider matter of policy; second, it is only a suggestion.

Shri Hari Vishnu Kamath: What are the reasons? I want to know the reasons why it should not be transferred from his Ministry to the Ministry of Home Affairs.

Mr. Speaker: Order, order. Shri Tridib Kumar Chaudhuri.

Shri Tridib Kumar Chaudhuri: May I know what are the reasons for taking so much time for the consideration of the application of the Dock Workers' (Regulation of Employment) Act and the Indian Dock Labourers Act, when the only big labour trouble in Goa took place in connection with the docks as early as May, and especially when all these months have passed and the Government is taking so much time over it? I do not understand what they are doing.

Shrimati Lakshmi Menon: I have already stated that we have to consult the Goa administration, and then the relevant Ministries in the Government of India, and then we have to create the proper machinery for administration. These are the reasons why delay is there.

Shri Bhagwat Jha Azad: May I know what are the reasons for the Government to consider that Acts like the

Coal Mines Provident Fund Act or the Working Journalists Act are neither essential nor applicable to the conditions in Goa? What are the reasons?

Shrimati Lakshmi Menon: Because there are no coal mines in Goa.

Dr. Colaco: May I know whether it would not be advisable to postpone the full enforcement of these labour laws in Goa till the next December when democratic elections are to take place and a new administrative set-up will be coming into being in Goa?

Shrimati Lakshmi Menon: It is only a suggestion.

Shri K. N. Pande: May I know whether before the port workers went on strike, any conciliation machinery or conciliation of any sort was tried, and, if so, with what result?

Mr. Speaker: Was any conciliation machinery tried when the strike was on?

The Deputy Minister in the Ministry of Labour and Employment (Shri R. K. Malviya): So far as our information goes, no conciliation machinery was tried.

Dr. Sarojini Mahishi: In view of the emergency, when the strike of dock and port workers in Goa was going to be declared by the Government as unlawful, may I know the reasons for the delay in that declaration?

Shrimati Lakshmi Menon: The strike was over; it lasted only ten days or so.

Institute of Nuclear Medicine

*564. { Shri Bhagwat Jha Azad:
Shri P. C. Borooah:
Shri D. C. Sharma:

Will the Minister of Defence be pleased to state:

(a) whether an institute of nuclear medicine and allied sciences has started functioning in Delhi.

(b) if so, since when; and

(c) the specialities of this institute?

The Minister of Defence Production in the Ministry of Defence (Shri Raghuramaiah): (a) Yes Sir.

(b) A 'Radiation Cell' was established at Defence Science Laboratory, Delhi in August 1956. An independent Institute of Nuclear Medicine and Allied Sciences started functioning from June 1961.

(c) The specialities of the Institute are as follows:—

- (1) use of Radio Isotope for medical research problems of Defence interest;
- (2) use of Radio Isotope for treatment of special diseases such as Goitre, various types of thyroid gland, heart as well as blood diseases;
- (3) training physicians and allied scientists in the field of radiation medicine,
- (4) advise Ministry of Defence on the problems of radiation hygiene,
- (5) Electron-microscopy.

Shri Bhagwat Jha Azad: May I know whether the work of the Institute is only at research stage or it is available for application to the general public?

Shri Raghuramaiah: Actually we are running this institute for the Delhi University and they are awarding diplomas in radiation medicine. A number of doctors have already undergone training. I am sure their knowledge would be available for all purposes.

Shri Bhagwat Jha Azad: May I know whether there is any proposal with the Government to make available the research and other facilities that are likely to be available and are available at present in the different parts of the country through their allied institutions or in some other way?

Shri Raghuramaiah: There is collaboration with the Atomic Energy Commission.

Shri D.C. Sharma: I understand that they are considering only the use of nuclear medicine in times of peace. May I know whether any study is being made with regard to nuclear medicine as can be applied if there is nuclear war?

Shri Raghuramaiah: We are actually carrying on a number of experiments even in regard to radioactivity on planes reaching certain altitudes and allied subjects.

Shrimati Savitri Nigam: The hon. Minister stated that some of our persons have already passed out from this institute. May I know the duration of the course and how many of them have completed their training fully?

Shri Raghuramaiah: The duration is one year. I am sorry I could not give the exact number of persons trained.

Shri Sham Lal Saraf: In the subjects which the hon. Minister mentioned now which have been taken up in the Institute, may I know if local talent is available in all subjects and if not, what steps are being taken to make it a full-fledged and self-contained institute?

Shri Raghuramaiah: It is at the moment a self-contained institute for purposes of the conferment of the diploma.

Economic Sanctions Against South Africa

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*565. { Dr. L. M. Singhvi:
Shri P. C. Borooah:
Shri Onkar Lal Berwa:

Will the Prime Minister be pleased to state:

(a) the steps so far taken by the Government of India to impose diplomatic and economic sanctions against South Africa;